

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 19/(MAH)/2014
M.A. No. 37/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017


NAME OF THE PARTIES: Jessica Iqbal Lukmani

V/s.

M/s. Dynacraft Machine Company Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Adv. Tejas A. Luniga	Advocate for Petitioner. i/e Theodor Law Associates	
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ORDER

MA 37/2017 in TCP No. 19/397-398/NCLT/MB/MAH/2014

The Applicant's Counsel is present. Respondent's side is absent.

At request of the Applicant, list this matter on 12.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)